

12.07 hrs

lay on the Table:

[English]

PAPERS LAID ON THE TABLE

Review on the Working of and Annual Report of Indian Drugs and Pharmaceuticals Ltd., Gurgaon for 1987-88 and Statement for delay in laying these papers

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1987-88.

(ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7436/89]

Notification under Industries (Development and Regulation) Act, 1951 and Annual Accounts and Review on the Audited Accounts of Coir Board, Cochin for 1987-88 and Statement for Delay in Laying these papers

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): I beg to

- (1) A copy of Notification No. S.O. 326 (E) (Hindi and English versions) published in Gazette of India dated the 30th March, 1988 regarding extension of period to take over of management of Apollo Zipper Company Private Limited, Calcutta upto 31st March, 1989, under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-7437/89]

- (2) A copy of Notification No. S.O. 327 (E) (Hindi and English versions) published in Gazette of India dated the 30th March, 1988 regarding extension of period of take over of management of Messrs Lily Biscuit (Private) Limited and Messrs Lily Barley Mills (Private) Limited, Calcutta upto 31st March, 1989, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-7438/89]

- (3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Coir Board, Cochin, for the year 1987-88 together with Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the Coir Board, Cochin, for the year 1987-88.

- (4) A statement (Hindi and English versions) showing rea-

sons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-7439/89]

Gujarat after consuming methyl alcohol.....
(*Interruptions*)

KUMARI MAMATA BANERJEE
(Jadavpur): It is a serious matter.

MR. SPEAKER: You give me notice. I will take care of it. It is not like this.

12.08 hrs.

PAY COMMITTEE ON AMENITIES,
FACILITIES, SPECIAL ALLOWANCES
AND OTHER GENERAL MATTERS FOR
THE OFFICERS AND STAFF OF RAJYA
SABHA AND LOK SABHA SECRETARI-
ATS

(*Interruptions*)

PROF. SAIFUDDIN SOZ (Baramulla):
Sir, BJP is spreading communalism in the
country. I want to say a word about BJP
resolution.

[*English*]

Thrd Report

SECRETARY-GENERAL: I beg to lay
on the Table a copy of the Third Report
(Hindi and English versions) on Amenities,
Facilities, Special Allowances and other
general matters of the Committee of Parli-
ament appointed to report on the structure of
pay, allowances, leave and pensionary
benefits for the Officers and Staff of the
Rajya Sabha and Lok Sabha Secretariats.
[Placed in Library. See No. LT-7440/89]

SHRI SURESH KURUP (Kottayam):
Thousands of workers are on strike in Ku-
wait. Government should issue a *suo motu*
statement. (*Interruptions*)

PROF. SAIFUDDIN SOZ: I want your
reaction on the BJP resolution.

MR. SPEAKER: I cannot say anything.

SHRI RANJIT SINGH GAEKWAD: 137
people have died after consuming methyl
alcohol in Gujarat and more people are
dying.

MR. SPEAKER: That State Govern-
ment is responsible for law and order.

[*English*]

COMMITTEE OF PRIVILEGES

Fourth Report

SHRI V.N. GADGIL (Pune): I beg to
present the Fourth Report (Hindi and Eng-
lish versions) of the Committee of Privileges.

SHRI RANJIT SINGH GAEKWAD: On
humanitarian ground, we must say some-
thing.

MR. SPEAKER: The State Govern-
ment is there. The State Assembly is there.
Mr. Gaekwad, what can we do here?

SHRI RANJIT SINGH GAEKWAD: This
sort of incident should be stopped all over
the country.

[*English*]

MR. SPEAKER: I am not going to listen
to anything like this.

MR. SPEAKER: Same thing about
West Bengal; same thing about yours. State
Government is there.

SHRI RANJIT SINGH GAEKWAD
(Baroda): Sir, 137 people have died in

SHRI RANJIT SINGH GAEKWAD: I
have given a notice. I hope you will allow me.